

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 1118/2024****IN THE MATTER OF:****News Item titled "Clean Ganga mission head flags, extremely slow, pace of project expenditures" appearing in The Hindu dated 19.08.2024****Index**

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Respondent No. 3 & 4**Filed by****Through**New Delhi
Dated**GIGI.C. GEORGE**
Advocate
Standing Counsel (UOI)
NATIONAL GREEN TRIBUNAL
Email: gagicgeorge.adv42@yahoo.in
M-9810625315

BEFORE THE NATIONAL GREEN TRIBUNAL,
(PRINCIPAL BENCH) NEW DELHI

OA no 1118/2024

IN THE MATTER OF:

“News Item titled "Clean Ganga Mission head flags, extremely slow, pace of project expenditures" appearing in The Hindu dated 19.08.2024”

Reply Affidavit on behalf of Respondent National Mission for Clean Ganga (NMCG) and Department of Water Resources, River Development and Ganga Rejuvenation Ministry of Jal Shakti, (Respondent No 3 & 4 respectively)

Most Respectfully, I, Anup Kumar Srivastava, aged 59 years, working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), D/o WR, RD&GR, Ministry of Jal Shakti do hereby solemnly affirm, and declare as under:

1. That the deponent is working as Executive Director (Technical) in NMCG and is well conversant with the facts and circumstances of the present case on the basis of information derived from the official records, and am competent to submit the present affidavit on behalf of the NMCG Respondents 3.
2. That it is submitted that in the instant matter this Hon'ble Tribunal is considering, amongst other, the issue of the pace of projects, being executed under the “Namami Gange Programme (NGP)” in the development of sewage-management infrastructure. This Hon'ble Tribunal vide order dated 10.11.2025, has, inter-alia, directed NMCG, Respondent no 3, to file a report on certain aspects as mentioned in the said Order. While the requisite affidavit was submitted before this Hon'ble Tribunal on 10.02.2026, the information regarding the Water Quality, it is submitted that the Central Pollution Control Board (CPCB) in collaboration with the State Pollution Control Boards (SPCB)/ Pollution Control Committees (PCCs) is regularly monitoring the water quality of rivers & other water bodies in the country through a network of monitoring stations. Based on monitoring results in terms of Bio-chemical Oxygen Demand (BOD) level, an indicator of organic pollution, CPCB publishes report on polluted river stretches in the country.
3. That as per the CPCB's reports, released in 2015, 2018, 2022 and October 2025, State-wise categorization of polluted river stretches along the River Ganga Main-stem



अनूप कुमार शिवस्तव Anup Kumar Srivastava
कार्यकारी निदेशक (संकायकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

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is tabulated below:

State	Polluted River Stretches with Priority Category as per			
	CPCB Report 2015	CPCB Report 2018	CPCB Report 2022	CPCB Report 2025
Uttarakhand	V	IV	Not Polluted	Not Polluted
	Haridwar to Sultanpur (4.2 - 5.8 mg/l BOD)	Haridwar to Sultanpur (6.6 mg/l BOD)	(< 3 mg/l BOD)	(< 3 mg/l BOD)
Uttar Pradesh	III	IV	V	V
	Kannauj to Varanasi (3.8 - 16.9 mg/l BOD)	Kannauj to Varanasi (3.5- 8.8 mg/l BOD)	Farrukabad to Prayagraj and Mirzapur to Ghazipur (6.0 mg/l BOD)	Bijnor to Tarighat (Ghazipur) (3.2 - 5.9 mg/l BOD)
Bihar	II	V	IV	V
	Buxar to Bhagalpur (7.8 - 27 mg/l BOD)	Buxar to Bhagalpur (3.2 - 4.2 mg/l BOD)	Buxar to Bhagalpur (7.9 mg/l BOD)	Bariaghat (Bhagalpur) to Khalgaon (3.3-5.5 mg/l BOD)
West Bengal	V	III	IV	V
	Triveni to Diamond Harbour (3.1 - 5.8 mg/l BOD)	Triveni to Diamond Harbour (5 - 12.2 mg/l BOD)	Baharampore to Haldia (8.0 mg/l BOD)	Baharampore to Diamond Harbour (3.1 - 4.9 mg/l BOD)



Priority	BOD range
I	> 30 mg/l
II	20-30 mg/l
III	10-20 mg /l
IV	6-10 mg/l
V	3-6 mg/l
Desirable (< 3mg/l BOD)	

4. That the answering respondent craves leave of this Hon'ble Tribunal to make any other submissions or furnish other details, if so, warranted in the matter.

Deponent

अनूप कुमार श्रीवास्तव / Anup Kumar Srivastava
कार्यकारी निदेशक (संकेतकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संधारण, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt of India, New Delhi

VERIFICATION:

Verified at New Delhi on 5th May, 2026 that the contents of the above affidavit are true and correct to my knowledge based on official record and no part of it is false and nothing material has been concealed therein.

Deponent

अनूप कुमार / Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संसाधन नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt of India, New Delhi

I IDENTIFY THE DEPONENT



CERTIFIED THAT THE DEPONENT
Shri / Smt. Anup Kr. Srivastava
319, w/o Excel Director
identified by Sh. G. C. George Adv.
have solemnly sworn before me at Delhi
on 5/5/2026 at serial no. 2931
that the contents of the affidavit which have
been read over and explained to him/her
are true and correct in his / her best knowledge.

Oath Commissioner
Govt. of NCT of Delhi

5/5/2026.